

(c) if the reply to parts (a) and (b) above be in the negative, whether the Government of India have been approached for joining with the Government of China for settlement of the questions of delimiting and demarcating these boundaries?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH) : (a) The boundary between Sikkim and Tibet was delimited under the Anglo-Tibet Convention of 1890 between the Governments of India and China. The Government of the People's Republic of China has recognized that the boundary between Sikkim and Tibet is a formally delimited boundary and that no border dispute exists in this sector.

(b) The boundary between Bhutan and Tibet is a natural, traditional and customary one which has been recognised by the Chinese Government.

(c) No, Sir.

PAK MEMO TO UNO ON ALLEGED ATOM BLAST BY INDIA

***463. SHRI BANKA BEHARY DAS** : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Government of India are aware of the reported circulation of a memorandum by Pakistan to the United Nations Organisation and many other countries including Canada alleging that India was planning to have an atom blast shortly; and

(b) if so, the steps taken by Government to counter this Pakistani propaganda against India?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH) : (a) Government have received reports of a note sent by Pakistan to the United Nations Secretary-General alleging that India is planning to carry out a test explosion of a nuclear device in the near future. According to our information Pakistan has circulated the note to many countries.

(b) Government have informed the U.N. Secretary-General and the Governments interested in the matter that the charges contained in the Pakistani note are baseless.

NEWS BULLETIN

***464. SHRIMATI TARA RAM-CHANDRA SATHE** : Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the reply to Unstarred Question No. 43 given in the Rajya Sabha on 26th July, 1966 and state whether any decision regarding the introduction of 1500-word News Bulletin has since been arrived at; and if so, whether this pattern of news bulletin will also be introduced in respect of regional news bulletin?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI RAJ BAHADUR) : The recommendation of the Enquiry Committee on Small Newspapers in this regard is still under consideration of the Government. The Committee has also recommended that the 1500-word News Bulletin which they have suggested, should also be translated in the respective regional languages in case language versions are not provided by the News Agency and broadcast by different All India Radio Stations. The whole matter is being examined.

SHORTAGE OF RADIO VALVES

***465. SHRI B. N. MANDAL** : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that there is a great shortage of radio valves produced at the Bharat Electronics Ltd.;

(b) if so, whether these are being sold in the black market at much higher prices than those fixed by the Bharat Electronics; and

(c) if so, the steps taken by Government to meet the shortage of the radio valves?

THE MINISTER OF DEFENCE PRODUCTION IN THE MINISTRY OF DEFENCE (SHRI A. M. THOMAS) : (a) Yes, Sir. The demand for Radio Valves has been in excess of the production at Bharat Electronics Limited.

(b) Some complaints that valves manufactured by Bharat Electronics Limited are being sold at prices higher than the published prices have been received.

(c) While action is being taken on the complaints, the solution lies in increasing the production so as to satisfy the demand for Radio Valves. The present rate of production of Radio Valves is of the order of 3.1 million per annum. Bharat Electronics Limited have proposed enhancing the capacity to 5 millions per annum. This is under consideration.

J. & K. IN U.N. MAPS

*466. SHRI N. SRI RAMA REDDY :

SHRI NAGI REDDY :

Will the Minister of EXTERNAL AFFAIRS be pleased to state whether it is a fact that Jammu and Kashmir has not been shown as Indian territory in maps issued by the U.N.O. recently as reported in the Press ?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH) : It is a fact that in maps published by the U.N. Secretariat the J. & K. State is shown as separated from the rest of India. The question of the exclusion of the State has been taken up with the U.N. Secretariat persistently since 1957. The Secretary General, U Thant, has recently assured our Permanent Representative that he would look into the matter thoroughly.

RELATIONS WITH NEWLY INDEPENDENT AFRICAN COUNTRIES

*467. SHRI M. N. GOVINDAN NAIR : Will the Minister of EXTERNAL AFFAIRS be pleased to state

what steps have been taken by Government to forge closer relations with newly independent African countries.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : To promote better and closer relations with African countries, Government have increased the number of resident diplomatic missions and extended diplomatic representation to others by concurrent accreditation. Government has instituted a scheme of economic and technical collaboration with these countries and intensive efforts have been made towards the general expansion of trade. We have also paid considerable attention to the provision of educational facilities in India for students and other trainees from these countries and the strengthening of cultural relations.

'DR. ZHIVAGO'

*468. SHRI A. D. MANI :
SHRI CHITTA BASU :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Central Board of Film Censors has been asked to censor the film 'Dr. Zhivago' before it is exhibited in India; and

(b) whether the Government of U.S.S.R. have made any representations to Government of India in the matter ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI RAJ BAHADUR) : (a) Under the Cinematograph Act, 1952, no film can be exhibited unless it has been certified for public exhibition by the Central Board of Film Censors. The film "Dr. Zhivago" is under examination of the Board.

(b) No formal representation has been received from the Government of U.S.S.R. in the matter.